

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 1<sup>st</sup> May, 2024

**No. HC.V-55/2021 (Pt.-II)/ 347 /Estt. ###**

Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) and Rule 7.2 of "The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967", is pleased to promote and appoint **Shri Nirod Sarma, Secretary to Hon'ble the Chief Justice** of this Registry, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, on "merit-cum-seniority" basis, in the Pay Band of Rs. 30000-110000/- (P.B.-4) with Grade Pay of Rs. 15700/- per month, plus other admissible allowances as per Rules, vice Shri Bichitra Narayan Thakuria, Deputy Registrar retired on superannuation w.e.f. 30/11/2022. Shri Nirod Sarma's promotion will take effect from the date on which Shri Bikash Borah (now retired) was promoted as Deputy Registrar i.e. w.e.f. 24/02/2023, for notional benefits only. However, the actual pecuniary benefits would be applicable to Shri Nirod Sarma in the post of Deputy Registrar w.e.f. his assuming charge in the post of Deputy Registrar.

Further, the promotion of Shri Nirod Sarma, Secretary to Hon'ble the Chief Justice to the post of Deputy Registrar will be subject to further order(s), if any, that may be passed by the Hon'ble Supreme Court of India in the Special Leave Petition No. 17390/2024 filed impugning the Judgment and Order dated 28/03/2024 passed in the W.A. No. 5/2023 and W.A. No. 71/2023.

Accordingly, Shri Nirod Sarma is to submit his joining report of his new assignment to the Establishment Section.

By Order,

Sd/- Sunil Kumar Poddar

**Memo No.HC.V-55/2021 (Pt.-II)/ 347<sup>A</sup> /Estt.**  
**Copy for information and necessary action to:**

**REGISTRAR GENERAL**  
**Dated 01-05-2024**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Director, Directorate of Printing & Stationary, Bamunimaidam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam and send one copy to this Registry through email.
10. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
11. The Deputy Registrar....., Gauhati High Court, Guwahati.

12. The Assistant Registrar....., Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
16. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), ....., Gauhati High Court, Guwahati.
19. The Court Officer-I/II, Gauhati High Court, Guwahati.
20. C.A. to Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
21. Shri Nirod Sarma, Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
22. Order file.

  
**REGISTRAR GENERAL**

B.O.  
01/05/2024